

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **28.10.2024** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 387/2024 For Exemption IA No. 1051/2024 Delay in refiling IA No. 1052/2024 For Stay IA No. 1053/2024	Nimmagadda Surya Pradeep Bio-Tech Pvt. Ltd.& Ors. Vs Kamineni Steels & Power India Private Limited & Anr.	Mr. Anjani Kumar Mishra	
2.	Comp App (AT) (CH) (Ins) No. 382/2024 For Stay IA No. 1043/2024	State Bank of India Stressed Assets Management Branch II Vs Vamana Bhagya Pvt. Ltd. & 2 Ors.	Mr. B Dhanaraj	Mr. D Narendar Naik For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No.909/2022 To Adv. Hg. IA No. 715/2024	Mr. T Venkatram Reddy Vs L&T Finance Ltd. & Anr	M/s. Krutika Raghavan Associates	Mr. Shabbeer Ahmed- R1 Mr. Philip Mathew- R2
4.	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt. Ltd & 2 Ors.	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair- R1 Ms. Deepa Harigovind-R2 Mr. Babu Karukapadath- R3
5.	Comp App (AT) (CH) (Ins) No. 362/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No. 921/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 Contempt Case No. 5/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors. WITH	Mr. Allwin Godwin	Ms. R Moneshaa R1, R3 Ms. Anuradha Bisani R2
7.	Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997 & 1023/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator
8.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator
9.	Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024 For Condone Delay IA No. 1001/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani- R2
10.	IA No. 1054/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 210/2024 For Stay IA No. 571/2024	Mr. DN Pratap Chowdary, Suspended Director of Naolin Infrastructure Pvt. Ltd. Vs Mr. Pankaj Bhattad & 2 Ors.	Mr. Ajith Kumar	Ms. Kopal Sharraf- R2

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 337/2024 For Stay IA No. 915/2024	Fedex Finance Pvt. Ltd. Vs Rajendran PR, RP of Asten Realtors Pvt. Ltd. & 2 Ors.	Mr. Akhil Suresh	Mr. PV Vinod- R1 Mr. Pradeep Joy- R2 R3

12.	IA No. 542/2024 (For Additional docs.) in Comp App (AT) (CH) No. 66/2022 For Stay IA No.712/2022	K. Vaidyalingam & 5 Ors Vs SK. Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
13.	Comp App (AT) (CH) No 67/2022 For Stay IA No.713/2022	K. Vaidyalingam & 4 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1, R3 & R5
14.	Comp App (AT) (CH) No 68/2022 For Stay IA No 714/2022	K. Vaidyalingam & 5 Ors Vs SK Ganesan & 7 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
15.	Comp App (AT) (CH) No 69/2022 For Stay IA No 715/2022	K. Subramani & 2 Ors Vs SK Ganesan & 10 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
16.	Comp App (AT) (CH) No 70/2022 For Stay IA No 716/2022	K. Subramani & 2 Ors Vs S. K. Ganesan & 8 Ors. WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1-R3
17.	Comp App (AT) (CH) No 71/2022 For Stay IA No. 717/2022	K. Subramani & 2 Ors Vs S. K. Ganesan & 11 Ors. WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1 R3 R5
18.	Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022	K.Subramani & 2 Ors Vs SK Ganesh and 12 Ors. WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1-R4
19.	Comp App (AT) (CH) No 73/2022 For Stay IA No. 719/2022	K. Vaidyalingam & 5 Ors VS S. K. Ganesan & 5 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr KS Ravichandran Ms. S Manjula Devi R1-R3
20.	Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022	C Gopal Vs S.K. Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 & R5
21.	Comp App (AT) (CH) No 75/2022 For Stay IA No. 721/2022	C Gopal & Anr Vs S.K. Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4

22.	Comp App (AT) (CH) No. 78/2022 For Stay IA No.726/2022 Leave to file IA No.727/2022	S. Arun Vs SK Ganesan & 4 Ors WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1
23.	Comp App (AT) (CH) No 80/2022 For Stay IA No. 730/2022	K. Subramani Vs S K Ganesan & 3 Ors WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1
24.	Contempt Case (AT) (CH) No. 2/2023 In Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K.Subramani & 3 Ors. WITH	Dr. KS Ravichandran	Mr. SM Vivekanandh- R1 Mr. Jerin Asher Sojan- R3 Mr. Vikram P Jain- R4
25.	Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022	SK Ganesan Vs S. Arun & 4 Ors.	Dr. KS Ravichandran	Mr. SM Vivekanandh- R1 Mr. Jerin Asher Sojan- R3 Mr. Vikram P Jain- R5
26.	IA No. 268/2022 (For Amendment) in Comp App (AT) (CH) (Ins) No.100/2022 For Stay IA No. 229/2022 For Directions IA No. 267/2022 & 821/2024	Bennet Property Holdings Company Ltd. Vs The Liquidator, Biodiversity Conservation (India) Pvt. Ltd. & Anr.	Ms. Shristi Widge	M/s Link Legal Ms. Pooja Mahajan- R2
27.	IA No. 448/2022 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No.198/2022 For Exemption IA No. 447 & 449/2022	Cooperative Rabobank U.A Vs Coffee Day Global Limited	Mr. Dwarakesh Prabhakaran	Mr. Anant Merathia
28.	IA No. 564/2023 (For Delay in filing docs.) , IA No. 473 & 500/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 142/2023 For Stay IA No. 475/2023	Mr. Padmakumar Erst. Director of Uthara Fashion Knitwear Ltd., Vs Stressed Asset Stabilization Fund (SASF) & Anr.	Ms. N Varsha	Mr.T Ravichandran- R1
29.	IA No.301/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 15/2024 For Stay IA No. 56/2024	Y Ramesh, Suspended Director, Navayuga Infra Projects Pvt. Ltd. Vs MKS Constro Venture Pvt. Ltd	Mr. Sandeep Kumar Ambalavanan	Mr. Yahya Batatawala

30.	IA No. 822/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 308/2024	Mr. Rajesh Chillale Liquidator, M/s. Kanakadhara Ventures Pvt. Ltd. Vs Mr. P. Venkateswara Rao & 14 Ors.	Mr. VVSN Raju	Mr. Rahul Balaji- R12
31.	IA No. 900/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 333/2024 To dispense with IA No. 899/2024	Sundaram Home Finance Ltd. Vs CA G Murali, Liquidator of M/S. Butta Infrastructure Pvt. Ltd.	Mr.Sathiyarayanan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32.	Comp App (AT) (CH) (Ins) No. 270/2021	Asset Reconstruction Company (India) Ltd Vs Manoharamma Hotel Investments Pvt Ltd. WITH	Mr.P Elayarajkumar	Ms. Shubharanjani Ananth
33.	Comp App (AT) (CH) (Ins) No. 271/2021	Asset Reconstruction Company (India) Ltd Vs Bharani Proper Asset Reconstruction Company (India) Ltd	Mr.P Elayarajkumar	Ms. Shubharanjani Ananth
34.	Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023	Sasisri Extractions Ltd & 4 Ors. Vs Mr. M Srinivasa Rao & 6 Ors.	Mr. Pramod Kumar	Ms. Manjula Devi- R1, R2, R4 & R6
35.	Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No.1228/2023	Mr. Kunaparaju Sudharshan Varma, Suspended Board of Director of Bharat Waterfront Pvt. Ltd. Vs IL & FS Financial Services Ltd. & Anr.	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy- R1
36.	Comp App (AT) (CH) No. 17/2024 For Stay IA No. 293/2024	Madras Race Club Rep by its Secretary Vs R.D. Ramasamy & Anr.	Ms. Preeti Mohan	Mr. D Sreenivasan- R1 Mr. NR Rajagopalan- R2

37.	Comp App (AT) (CH) (Ins) No. 225/2024 For Stay IA No. 597/2024	Amit Chaturvedi Vs State Bank of India, Stressed Assets Management Branch & Anr.	Mr. Avinash Krishnan Ravi	
38.	Comp App (AT) (CH) (Ins) No. 311/2024 For Stay IA No. 830/2024	Sardarmal Kothari Vs CA Mahalingam Suresh Kumar, Liquidator of Kamachi Industries Ltd. & 2 Ors. WITH	Mr. PJ Rishikesh	Mr. Y Suryanarayana -R1 Mr. Abhishek Swaroop- R2
39.	Comp App (AT) (CH) (Ins) No. 312/2024 For Stay IA No. 831/2024	Sardarmal Kothari Vs CA Mahalingam Suresh Kumar, Liquidator, Kamachi Industries & 2 Ors. WITH	Mr. Aditya Sarangerajan	Mr. Y Suryanarayana -R1 Mr. Abhishek Swaroop- R2
40.	Comp App (AT) (CH) (Ins) No. 358/2024 For Stay IA No. 981/2024 To dispense with IA No. 982/2024	Sardarmal Kothari Vs SPP Insolvency Professional LLP, Liquidator of Kamachi Industries Limited & 2 Ors. WITH	Ms. R Moneshaa	Mr. Y Suryanarayana -R1 Mr. Abhishek Swaroop- R2
41.	Comp App (AT) (CH) (Ins) No. 359/2024 For Stay IA No. 983/2024	Sardarmal Kothari Vs SPP Insolvency Professional LLP, Liquidator of Kamachi Industries Limited & 2 Ors.	Ms. R Moneshaa	Mr. Y Suryanarayana -R1 Mr. Abhishek Swaroop- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	TA No. 168/2021 (Comp App (AT) (Ins) No. 145/2020)	Vision Millennium Exports Pvt. Ltd. Vs Edelweiss Rural & Corporate Services Ltd.	Mr. Pranay Sohini	Mr.VV Sivakumar
43.	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No.853/2022	Ashish Arjun Kumar Rathi, Liquidator, Ind Barath Power Ltd. WITH	Mr. Bhagavath Krishnan	

44.	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No.225/2021 For Exemption IA No.226/2021	Power Finance Corporation Ltd & 2 Ors. Vs Ashish Arjun Kumar Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Ltd. & 13 Ors. WITH	Mr. Deepak Khurana	Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi Prasad- R3,R6, R8, R10- R12 & R14 Mr. VVSN Raju R9 Mr. Shashank Agarwal- R12 Mr. Narendar Naik R13
45.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No.393/2021 For Urgent Hearing IA No.192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors.	Mr. Bhagavath Krishnan	Mr. DVAS Ravi Prasad- R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju R8 Mr. Anant Merathia R12
46.	Comp App (AT) (CH) (Ins) No. 187/2022 For Interim Relief IA No.432/2022 For Directions IA No.435/2022 For Stay IA No.433/2022 For Exemption IA No.434/2022	Nimmagadda Surya Pradeep Bio Tech Pvt Ltd Vs Kamineni Steel & Power India Pvt. Ltd & Anr.	Mr. P Raj Kumar Jhabakh Ms. Preeti Mohan	Mr.Sivarama Krishnan- R1 Mr. Abhishek Anand- R2
47.	Comp App (AT) (CH) (Ins) No. 376/2022 For Stay IA No. 881, 882 & 883/2022 To Dispense with IA No.884/2022	Wahaca Trading Pvt Ltd Vs Shivdutt Bannanje & Anr	Mr. Abishek Jenasenan	Mr. Anant Merathia- R1 Mr. Thriyambak J Kannan- R2
48.	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No.943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr.	Mr.Y Suryanarayana	Mr. K Ramesh-R1 Ms. MS Mano Ranjani R2
49.	Comp App (AT) (CH) (Ins) No. 24/2023 For Stay IA No. 81/2023	LIC Housing Finance Ltd. Vs Buoyant Technology Constellations Pvt. Ltd.	Ms. Ankita Paul	Mr. Srinandan K
50.	Comp App (AT) (CH) (Ins) No. 44/2023 For Stay IA No. 158/2023	VV Raghupathi Rao Vs Bank of Maharashtra & Anr.	Mr. TVL Narasimha Rao	Mr. T Ravichandran- R1

51.	Comp App (AT) (CH) (Ins) No. 196/2023	Sri Guduru Sivaramakrishna Vs Rajesh Chillale Liquidator of M/s. OM Shakthi Renergies Ltd. & Anr.	Mr. Y Suryanarayana	Mr. VVSN Raju-R1 Mr. Amir Bavani R2
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02:00 pm

**In the Court of Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial)
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 62/2023 For Exemption IA No. 227 & 228/2023 For Stay IA No. 229/2023 For Additional docs. IA No. 269/2023 For Directions IA No. 403/2024	Park Energy Pvt. Ltd. Vs State Bank of India & Anr.	Mr. Dhananjaya Sud	Mr. Pranava Charan-R1 Mr. Dwarakesh Prabhakaran- R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
- After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),
or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

- Notice Board**
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